

RAJASTHAN HIGH COURT, JODHPUR

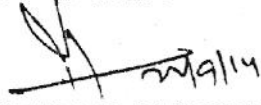
STANDING ORDER

No. : 10 / S.O./2014

Date : 22/09/2014

In pursuance of the resolution passed by Hon'ble the Administrative Committee, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Dr. Justice Vineet Kothari** to monitor the cases under Section 34 of the Arbitration and Conciliation Act, 1996, pending in the Subordinate Courts for their expeditious disposal.

BY ORDER


REGISTRAR GENERAL

No. : Gen./XV/82/2012/ 3984

Date: 22/9/14

Copy forwarded to :-

1. Registrar (Admn./Vigilance/Rules/Writs/Class.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
3. All the District and Sessions Judges with the direction to circulate the same amongst Judicial Officers of their Judgeship.
4. The Deputy Registrar (Judicial), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. All the Deputy Registrar/Assistant Registrar/Administrative Officer Judicial, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
6. Al. P.S. to Hon'ble Judge, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
7. A.O.J., General Section, Rajasthan High Court, Jodhpur.
for information and necessary action.


REGISTRAR GENERAL